

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No.3187/2017  
MA No.3397/2019**

**New Delhi, this the 21<sup>st</sup> day of October, 2019**

**Hon'ble Mr. Pradeep Kumar, Member (A)  
Hon'ble Mr. Ashish Kalia, Member (J)**

1. Arti Sharma (UR)  
Aged about 31 years  
Recruit Supervisor Grade-II (Female)  
Roll No.12209787  
D/o Shri R.K.Sharma  
R/o BU-90, Vishaka Enclave  
Pitam Pura, Delhi.
2. Vandana Shukla (UR)  
Aged about 28 years  
Recruit Supervisor Grade-II (Female)  
Roll No.12207531  
D/o Shri B.S. Shukla  
R/o E-2/474, Street No.5  
Sonia Vihar, Delhi-94. .... Applicants

(By Advocate: Shri Anil Singal)

**VERSUS**

1. Govt. of NCT of Delhi  
Through its Chief Secretary  
Delhi Secretariat  
IP Estate, New Delhi.
2. Delhi Subordinate Services Selection Board  
Through its Chairman  
FC-18, Institutional Area  
Karkardooma, Delhi-92.
3. The Director  
Department of Social Welfare

Department of Women and Child Development  
1 Canning Lane, K.G. Marg, New Delhi. .... Respondents.

(By Advocate: Ms. Sangita Rai)

### **ORDER (ORAL)**

**By Hon'ble Mr. Ashish Kalia, Member (J)**

Notices were issued in this case.

2. The applicants in the present original application are seeking the following reliefs :-

- "A) To quash and set aside the Result Notice No.149 dt. 6.6.2017 qua the applicants and direct the respondents to revise the Result dt.6.6.2017 or issue Additional Result for the Post of Supervisor Grade-II (Female) Post Code No.212/14 declaring the applicants as selected.
- B) To direct the respondents to process the case of the applicants for appointment to the post of Supervisor Grade-II (Female) Post Code No.212/14 and appoint the applicants to the post of Supervisor Grade-II (Female) Post Code No.212/14 with all consequential benefits.
- (C) To award costs in favour of the applicant and pass any order or orders, which this Hon'ble Tribunal may deem just & equitable in the facts & circumstances of the case."

3. Now by filing MA No.3397/2019, the applicants have stated that the cut off marks have been reduced from 106.5 to 102.5 as per Supplementary Result dated 16.08.2019 and they have become eligible for being considered for appointment to the post in question as they have secured 104.74 marks. They have also stated that in similar facts and circumstances the applicants in OA No.4392/2017 and OA No.2281/2018 whose cases are pending

adjudication have been declared selected. The applicants fairly submitted that their cases should also be considered along with those similarly placed. Accordingly, we dispose of this MA along with the OA with a direction to the respondents to consider the case of the applicants, in the light of developments that have taken place and if found otherwise suitable, they be declare selected to the post of Supervisor Grade-II within four weeks from the date of receipt of a copy of this order. No costs.

**(Ashish Kalia)**  
**Member (J)**

**(Pradeep Kumar)**  
**Member (A)**

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